



Honourable Shri. Justice Nitin Wasudeorao Sambre

B.Com., LL.B.

From 06.01.2014 till date

Born on 19th December, 1967 at Nagpur. Graduated in B.Com. and did Law from University College of Law, Nagpur in 1992. Enrolled as Advocate on 25th August, 1992. Practised mainly in the High Court of Bombay, Nagpur on Civil, Writ and Criminal sides. Was the Secretary of the High Court Bar Association, Nagpur for 2004 till 2007. Represented Governor of Maharashtra in the High Court Bench at Nagpur and was appointed as Government Pleader and Public Prosecutor in September, 2007. Was Counsel for Nagpur Improvement Trust, Special Counsel for Forest Department and Scheduled Tribes Caste Certificate Verification Committee, Standing Counsel for various Public Undertakings and represented statutory bodies such as various Municipal Corporations and Councils. Elevated as a Judge of Bombay High Court on 6th January, 2014.

* * * *